

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/TT/2015

Subject : Petition for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for Unified Load Despatch and Communication Scheme (Powregrid portion i.e. communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region for the period 2014-19 block

Date of hearing : 22.3.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhaya Pradesh Power Management Company Limited

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri M.M Mondal, PGCIL
Shri S.K Venaktesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Anshul Garg, PGCIL
Shri A.M Pavgi, PGCIL
Shri Mohd. Mohsin, PGCIL
Shri K.K Choudhary, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for Unified Load Despatch and Communication Scheme (Powregrid portion i.e. communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region for the period 2014-19 block.

2. None of the respondents were present .
3. The Commission reserved the order in the petition .

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

